

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1072 /Confdl. /2022
II-2-17/2001 (Pt. IV)

Bilaspur, dated 02 / 09 /2022

Copy of Order No. F 6-3/2022/1-7 dated 25.08.2022 issued by the Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
9. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Ku. Namrata Norge, IV Additional Judge to the Court of I Civil Judge Class-II, Durg for information and compliance. She is directed to take charge at her new place of posting **on or before 09.09.2022** and send her taking over charge report to this Registry at the earliest.

20. District & Sessions Judge, Durg for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **on or before 09.09.2022** under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
21. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Janjgir-Champa/ Jashpur/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
22. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Admn./Works/D.E./ Judicial/ Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
24. Joint Secretary, Chhattisgarh Human Rights Commission, Near D.K.S. Hospital, Raipur with the information that transferred officer i.e. Ku. Namrata Norge is not entitled for any grant and/or allowance(s) pursuant to transfer on her own request as per Supplementary Rule 79 i.e. General Conditions of admissibility of Section XI i.e. Journey on Transfer of the Chhattisgarh Travelling Allowance Rules.
25. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (Confidential/D.E./Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND KUMAR VERMA)
REGISTRAR GENERAL

02.09.2022

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर

//आदेश//

नवा रायपुर अटल नगर, दिनांक /08/2022

क्रमांक एफ 6-3/2022/1-7: कु. नम्रता नोरगे, प्रथम व्यवहार न्यायाधीश, वर्ग-2 के न्यायालय के चतुर्थ अतिरिक्त न्यायाधीश, दुर्ग की सेवाएं विधि एवं विधायी कार्य विभाग, नवा रायपुर अटल नगर के आदेश क्रमांक 1319/PS LAW/2394/XXI-B/2022, दिनांक 04.08.2022 द्वारा सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ मानव अधिकार आयोग, रायपुर में प्रतिनियुक्ति पर विधि अधिकारी के पद पर पदस्थ करने हेतु सौंपी गई है।

2/ अतएव राज्य शासन एतद्वारा कु. नम्रता नोरगे, प्रथम व्यवहार न्यायाधीश, वर्ग-2 के न्यायालय के चतुर्थ अतिरिक्त न्यायाधीश, दुर्ग की सेवाएं छत्तीसगढ़ मानव अधिकार आयोग में विधि अधिकारी के पद पर पदभार ग्रहण करने के दिनांक से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी.डी.सिंह)
सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

पृ.क्र. एफ 6-3/2022/1-7,
प्रतिलिपि :-

नवा रायपुर अटल नगर, दिनांक 25 /08/2022

1. महालेखाकार, छत्तीसगढ़, रायपुर।
2. अपर मुख्य सचिव, छ0 ग0 शासन, मुख्यमंत्री सचिवालय, मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर।
3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, की ओर आदेश दिनांक 04.08.2022 के संदर्भ में।
4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, बिलासपुर।
5. संयुक्त सचिव, छत्तीसगढ़ राज्य मानव अधिकार आयोग, रायपुर।
6. विशेष कर्तव्यस्थ अधिकारी, मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर अटल नगर।
7. कु. नम्रता नोरगे, प्रथम व्यवहार न्यायाधीश, वर्ग-2 के न्यायालय के चतुर्थ अतिरिक्त न्यायाधीश, जिला-दुर्ग (छ.ग.)।
8. मुख्य लेखाधिकारी, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर अटल नगर।
9. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास, नवा रायपुर अटल नगर की ओर आगामी राजपत्र में प्रकाशनार्थ।
10. कोषालय अधिकारी, जिला कोषालय, रायपुर।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

